

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.09.2020

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 177/BB/2020	For admission	Sec 9 of I&B code 2016	Allegis Service(India) Pvt Ltd	Lomesh Kumar Nidumuri for Indus Law	M/s Cryptgraph Technologies Pvt Ltd	

ADVOCATE FOR PETITIONER/s: *Rithika Ravikumar*

ADVOCATE FOR RESPONDENT/s: *—*

ORDER

Heard Ms. Rithika Ravikumar, learned Counsel for the Petitioner and none appeared for the Respondent, through Video Conference.

Reply is still awaited. Post the case on **25.09.2020**.

[Signature]

MEMBER (T)

[Signature]

MEMBER (J)

Shruthi

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